

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

30.10.2012

OA No. 714/2012

Applicant present in person.

The applicant wishes to withdraw the OA with liberty to file fresh OA after decision on the statutory appeal filed by him.

The OA stands dismissed as withdrawn.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

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